

VIJAY NARAYAN

ADVOCATE GENERAL OF TAMIL NADU



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The Hon'ble Chief Minister
of Tamil Nadu
Chennai - 600009.

Dated.....
1st May, 2021

Respected Chief Minister,

As I complete my term as Advocate General for Tamil Nadu, the time has come for me to return to private practice. Due to this personal reason, I wish to tender my resignation from the position of Advocate General for Tamil Nadu.

I would like to place on record my sincere gratitude to the Government of Tamil Nadu for having given me this opportunity to serve as the Advocate General for the State.

Though I took over at a slightly turbulent time during the State's political history, I must candidly state that I enjoyed every moment of my tenure. The Hon'ble Chief Minister as well as the Hon'ble Law Minister were a source of great strength to me and treated me with utmost respect and regard, for which I shall be eternally grateful.

I am also grateful to all the officers of the government for having given me their unstinted co-operation, thus enabling me to perform my duties and responsibilities with greater efficiency. Tamil Nadu has extremely fine officers. Their vast administrative experience and invaluable guidance on matters of extreme sensitivity was especially helpful.

My personal thanks also go to my staff in the office of the Advocate General. They provided very able support.

As I leave this office to resume private practice, I would like to offer my sincere good wishes to the Government in all its future endeavours.

With warm personal regards,

VIJAY NARAYAN